

# ORISSA HIGH COURT

## FILING REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/38606/2025	NABAYOT NANDA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	ANGUL TOWN /1111 /2025 () //	
2	D-BLAPL/38612/2025	SAMUEL MOHANTY VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
3	D-BLAPL/38613/2025	SUBHASISH DAS VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
4	D-BLAPL/38616/2025	SUNIL KUMAR SAHU @ SUNIL KUMAR SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	ANGUL TOWN /1134 /2025 () //	AOR20220001462C202500149
5	D-BLAPL/38619/2025	JAGANNATH BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /854 /2025 () //	AOR20220001631C202500358
6	D-BLAPL/38620/2025	POOJA SANJU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAYAGADA G.R.P. /45 /2024 () //	
7	D-BLAPL/38622/2025	BASANTA GOUDA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PAHALA /191 /2025 () //	
8	D-BLAPL/38623/2025	ABINASH SAHOO @ BABUL VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /378 /2025 () //	
9	D-BLAPL/38625/2025	GOPAL KANTA @ TIKI VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /213 /2025 () //	
10	D-BLAPL/38626/2025	BASANTA GURU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAREIPALI /195 /2025 () //	
11	D-BLAPL/38629/2025	SUKANTA @ TINKODA SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /363 /2025 () //	AOR20220001487C202500110

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12	D-BLAPL/38630/2025	MANJAY KUMAR SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /208 /2025 () //	
13	D-BLAPL/38631/2025	JITU GOUDA VS STATE OF ODISHA	M BALAJI RAO VS	NANDAPUR /99 /2025 () //	AOR20220004456C202500009
14	D-BLAPL/38637/2025	RAGHUPATI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
15	D-BLAPL/38640/2025	Y.TARUN RAO @ Y.TARUN KUMAR RAO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /304 /2025 () //	
16	D-BLAPL/38648/2025	HARI @ HARMOHAN TRIPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /593 /2025 () //	
17	D-BLAPL/38650/2025	SUKADEBA DAS VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	KHALLIKOTE /1018 /2025 () //	
18	D-BLAPL/38653/2025	SAROJ KUMAR SAHOO @ SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	CHHENDIPADA /559 /2025 () //	
19	D-BLAPL/38654/2025	BHASKAR LAL DUBEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
20	D-BLAPL/38655/2025	VELLANKIRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
21	D-BLAPL/38657/2025	BRIJNARAYAN TYAGI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /161 /2025 () //	
22	D-BLAPL/38659/2025	ABHISEKH KUCHBANDIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /161 /2025 () //	
23	D-BLAPL/38661/2025	MEHEMUD ANSARI	BISWARANJAN DALAI	BISRA /239 /2025	AOR20220003722C202500262

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		VS	VS	()	
24	D-BLAPL/38666/2025	STATE OF ODISHA BALARAM KANUNGO	PARTHA SARATHI DAS	BAMBARI /122 /2023	AOD20240000364C202500223
		VS	VS	()	
25	D-BLAPL/38668/2025	STATE OF ODISHA RAMCHANDRA GOUDA	SUCHIT KUMAR NAYAK	//	
		VS	VS	/ /0	
26	D-BLAPL/38671/2025	STATE OF ODISHA CHANDAN BHOI	DEEPAK RANJAN PARIDA	CHANDANPUR /234 /2025	
		VS	VS	()	
27	D-BLAPL/38674/2025	STATE OF ODISHA JAGA @ JAGANNATH ROUT	TARA PRASAD MOHAPATRA	PURI TOWN /498 /2025	
		VS	VS	()	
28	D-BLAPL/38676/2025	STATE OF ODISHA MANOJ BACHHA	BIJAY KUMAR PARIDA	TITILAGARH /376 /2025	
		VS	VS	()	
29	D-BLAPL/38677/2025	STATE OF ODISHA TIPU @ ANANDA KUMAR BALIARSINGH	MANAS KUMAR CHAND	CHANDAPUR /171 /2025	
		VS	VS	()	
30	D-BLAPL/38679/2025	STATE OF ODISHA AKSHYA DAS @ AKHAYA DAS	MANAS KUMAR CHAND	BHARATPUR PS /504 /2025	
		VS	VS	()	
31	D-BLAPL/38680/2025	STATE OF ODISHA SK. MANJUR	SMRUTI RANJAN ROUT	NEMALO /240 /2025	
		VS	VS	()	
32	D-BLAPL/38681/2025	STATE OF ODISHA SAHNWAZ ALAM	SMRUTI RANJAN ROUT	CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /23 /2025	
		VS	VS	()	
33	D-BLAPL/38686/2025	STATE OF ODISHA RAJAN NAYAK	SRIKANTA MAHUNTA	PADMAPUR /154 /2025	
		VS	VS	()	
34	D-BLAPL/38700/2025	STATE OF ODISHA SUARTHA NAG	SOUBHAGYA SWAIN	KHAPRAKHOL /265 /2025	AOR20220001296C202500106
		VS	VS	()	

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35	D-BLAPL/38703/2025	STATE OF ODISHA TUFAN CHOUDHURY VS	SOUMYA RANJAN DAS VS	// CHANDIPOSH PS /62 /2024 ()	
36	D-BLAPL/38706/2025	STATE OF ODISHA PRABHUTTA DIXIT VS	PRATIK NAYAK VS	// MADHUPATNA /292 /2025 ()	
37	D-BLAPL/38710/2025	STATE OF ODISHA RAJKUMAR DEHERI VS	SWARAJ PATEL VS	// LEPHRIPADA /79 /2021 ()	AOR20220000246C202500095
38	D-CMAPL/51728/2025	STATE OF ODISHA MIHIR SENAPATI@NAYAK VS	MANAS RANJAN SATPATHY VS	// // ()	
39	D-CMP/51626/2025	PRADEEPTA SENAPATI UNION OF INDIA VS	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL) VS	// // ()	
40	D-CMP/51633/2025 CMP/2005/2025	KANCHAN PANDA SASHIDHAR BEHERA VS	ABHISHEK DASH VS	// // CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000119/2014	
41	D-CMP/51656/2025	DAYANIDHI BEHERA PARBATI SATPATHY VS	SATYA RANJAN MOHAPATRA VS	// // ()	
42	D-CMP/51674/2025	PRASANTA KUMAR TRIPATHY PRABHAT KUMAR PANIGRAHI VS	RABINDRA KUMAR PATNAIK VS	// // ()	
43	D-CMP/51692/2025	TARENI SAHU RAJENDRA @ RAJAKISHORE NAYAK VS	HIMANSHU SEKHAR PANDA VS	// // ()	
44	D-CMP/51697/2025	KRUSHAN CHANDRA BEHERA SONU BAG VS	GOKULANANDA SAHU VS	// // ()	
45	D-CMP/51730/2025 CMP/2007/2025	KANHEYAHARIJANHARIJAN DIVYA AICH @ DIVYA ARCHANA AICH VS	AMIT PRASAD BOSE VS	// // CIVIL JUDGE (SD),BHUBANESWAR(Khordha ) EP/0000121/2025	
		DILLIP KUMAR NAYAK			

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46	D-CMP/51731/2025	SANTOSH KUMAR NAYAK VS PRASANTA KUMAR NAYAK	ACHYUTANANDA PATTANAİK VS	// 0	AOD20240000586C202500023
47	D-CMP/51734/2025	SUJIT BOSE @ SUJIT BASU VS PRADEEP KUMAR SARAF	DWARİKA PRASAD MOHANTY VS	// 0	
48	D-CONTC/51621/2025	ARABINDA KUMAR TRIPATHY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARTY, DEPTT. OF HIGHER EDUCATION/	ADV VS	// 0	AOR20230000684C202500021
49	D-CONTC/51636/2025	BALAKRUSHNA PATRA VS ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0	AOD20250000180C202500236
50	D-CONTC/51648/2025	GOURANGA MALLİK VS MANOJ KUMAR PRADHAN,OAS	TAPAN NAYAK VS	// 0	
51	D-CONTC/51657/2025	SANTOSH KUMAR PALAI VS N.THIRUMALA NAIK,IAS	ADV. VS	// 0	
52	D-CONTC/51659/2025	CHUDAMANI PRUSETH VS GEETA PRASHAN,CEO,KUCHINDA,SAMBALPUR	ADV. VS	// 0	
53	D-CONTC/51661/2025	NILAMADHAB DAS VS PRAVAT BEHERA,CDMO,BALASORE	ADV. VS	// 0	
54	D-CONTC/51672/2025	NILIMA SATPATHY VS ARVIND AGRAWAL,IAS	ADV. VS	// 0	
55	D-CONTC/51677/2025	RAMKRUSHNA SENAPATI VS SACHIDANANDA NAYAK,OAS	ADV. VS	// 0	
56	D-CONTC/51684/2025	SAPNESWAR PRADHAN VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPTT.	ADV VS	// 0	AOD20250001275C202500002
57	D-CONTC/51686/2025	BALARAM BARIK	ADV	//	AOD20250001275C202500003

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		VS	VS	()	
58	D-CONTC/51687/2025	GIRISH S.N, PRINCIPAL SECRETARY P.R. AND D.W DEPTT. DAYANIDHI PRADHAN	ADV	//	AOD20250001275C202500004
		VS	VS	()	
59	D-CONTC/51688/2025	GIRISH S.N, PRINCIPAL SECRETARY P.R AND D.W DEPTT. RABINDARANATH KARAN	ADV	//	AOD20250001275C202500005
		VS	VS	()	
60	D-CONTC/51708/2025	GIRISH S.N, PRINCIPAL SECRETARY P.R AND D.W DEPTT. BISHNU MOHAN NAYAK	ADV.	//	
		VS	VS	()	
61	D-CONTC/51709/2025	ANU GARG,IAS USHARANI ROUT	ADV.	//	
		VS	VS	()	
62	D-CONTC/51710/2025	ANU GARG,IAS FARID KHAN	ADV.	//	
		VS	VS	()	
63	D-CONTC/51711/2025	USHA PADHEE,IAS SARBESWAR SWAIN	ADV.	//	
		VS	VS	()	
64	D-CONTC/51720/2025	ANU GARG,IAS SRIBATSA SAMAL	ADV.	//	
		VS	VS	()	
65	D-CONTC/51724/2025	ARAVIND AGRAWAL,IAS HAREKRUSHNA PATRA	ADV.	//	
		VS	VS	()	
66	D-CONTC/51726/2025	SALINI PANDIT,IAS SURESH CHANDRA DASH	ADV.	//	
		VS	VS	()	
67	D-CRLA/38609/2025	SACHIDANANDA NAYAK,OAS RAJU @ RAJESH KUMAR PENTHEOI	LALITENDU BHUYAN	BAMBARI /174 /2024	
		VS	VS	()	
68	D-CRLA/38628/2025	STATE OF ODISHA KARTIKA TAMULIA @ KARTIK TAMULIA	PARTHA SARATHI DAS	KEONJHAR TOWN /338 /2022	AOD20240000364C202500222
		VS	VS	()	

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69	D-CRLA/38649/2025	STATE OF ODISHA BIJAY NAYAK VS	SURESH KUMAR PANDA VS	// G.UDAYAGIRI /99 /2020 ()	
70	D-CRLA/38678/2025	STATE OF ODISHA RUPESH SWAIN VS	JAJATI KESHARI KHUNTIA VS	// PATKURA /205 /2025 ()	
71	D-CRLA/38694/2025	STATE OF ODISHA GOURAHARI PATRA VS	ANJAN KUMAR BISWAL VS	// BALASORE VIGILANCE /44 /2011 ()	AOR20220001328C202500061
72	D-CRLLP/38656/2025	STATE OF ODISHA (VIGILANCE) STATE OF ODISHA VS	UDIT RANJAN JENA, A.G.A. VS	// RAMAGIRI /50 /2019 ()	LOD20240000172C202500485
73	D-CRLMA/38646/2025	TIKI @DIBYA MOHAN BIRA MUKESH KUMAR JAIN VS	SATYAJIT MOHAPATRA VS	// TITILAGARH /36 /2025 ()	
74	D-CRLMC/38607/2025 CRLMC/5294/2025	STATE OF ODISHA NIRUPAMA SWAIN VS	MANORANJAN DAS VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) Crp/0000178/2021	AOR20220000053C202500135
75	D-CRLMC/38608/2025	STATE OF ODISHA KAMADEV MALIK VS	PRAKASH CHANDRA DASH VS	// PATTAMUNDAI MODEL /317 /2025 ()	
76	D-CRLMC/38614/2025	STATE OF ODISHA RANJAN ROUT VS	PRAKASH CHANDRA DASH VS	// MARSHAGHAI /364 /2025 ()	
77	D-CRLMC/38615/2025	STATE OF ODISHA BAPI@PRABHAT SAHU VS	BIKASH KARNA VS	// KANTAMAL /250 /2025 ()	
78	D-CRLMC/38627/2025	STATE OF ODISHA BABU@CHITTARANJAN PANIGRAHI VS	AZAD KESHORI DASH VS	// KANTAMAL /250 /2025 ()	
79	D-CRLMC/38634/2025	STATE OF ODISHA PALASI GOPAL @ GOPAL POLASI VS	SWAGATIKA SAHOO VS	// NANDAPUR /30 /2019 ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/38635/2025	MUKTESWAR RANA VS STATE OF ODISHA	CHANDAN KUMAR ROUT VS	KANTAMAL /118 /2025 () //	
81	D-CRLMC/38638/2025	PRASANTA MALLIA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	//0 () //	
82	D-CRLMC/38641/2025	JAYASHREE MOHANTY VS SANTOSH KUMAR DALAI	BIJAYANANDA DASH VS	//0 () //	
83	D-CRLMC/38642/2025	AMIT GHARAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /140 /2019 () //	
84	D-CRLMC/38660/2025	BIRENDRA NAIK @ BIRENDRA KUMAR NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /114 /2009 () //	AOR20220001390C202500082
85	D-CRLMC/38662/2025	CHINMAYA MAHAKHUD VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /15 /2019 () //	
86	D-CRLMC/38670/2025	AMAR PRASAD KHATEI@AMAR KHATEI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /202 /2015 () //	
87	D-CRLMC/38687/2025	MANASH RANJAN SAMANTARAY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	JATNI P.S. /162 /2017 () //	
88	D-CRLMC/38690/2025	BABULI CHARAN SAHOO VS HALADHAR BEHERA	BIBEKANANDA MAHAPATRA VS	//0 () //	
89	D-CRLMC/38693/2025	RANJITA JENA VS STATE OF ODISHA	PADMANAV BHUTIA VS	//0 () //	
90	D-CRLMC/38697/2025	CHITTA RANJAN SAHOO @ CHITRASEN SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KAMAKHYANAGAR /188 /2023 () //	
91	D-CRLMC/38699/2025	BIKASH POLAI	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500299

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		VS	VS	()	
92	D-CRLMC/38701/2025	PANKAJINI NAYAK MAHESWAR SETHY @ SETHI	SAMAPIKA MISHRA	TELKOI /66 /2006	
		VS	VS	()	
93	D-CRLMC/38704/2025	STATE OF ODISHA TARUN DAS	SANJIB KUMAR BHANJADEO	UDALA /281 /2021	
		VS	VS	()	
94	D-CRLMC/38705/2025	STATE OF ODISHA TARUN DAS	SANJIB KUMAR BHANJADEO	KHUNTA /140 /2021	
		VS	VS	()	
95	D-CRLMC/38707/2025	STATE OF ODISHA TARUN DAS	SANJIB KUMAR BHANJADEO	UDALA /295 /2021	
		VS	VS	()	
96	D-CRLMC/38709/2025	STATE OF ODISHA BIBEKANANDA BAL	SIDHARTH SHANKAR PADHY	JAGATSINGPUR /576 /2025	
		VS	VS	()	
97	D-CRLMP/38618/2025	STATE OF ODISHA SANTOSH MOHARANA	PRADEEPTA KUMAR BEHERA	/ /0	
		VS	VS	()	
98	D-CRLMP/38624/2025	STATE OF ODISHA KASHINATH DAS	TRILOCHAN NANDA	/ /0	
		VS	VS	()	
99	D-CRLMP/38688/2025	STATE OF ODISHA BALARAM BISHOY	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500298
		VS	VS	()	
100	D-CRLMP/38708/2025	STATE OF ODISHA SIMANCHAL SETHI	SURYAKANTA DWIBEDI	//	
		VS	VS	()	
101	D-CRLREV/38611/2025	STATE OF ODISHA BUDURAM PUTEL	HIMANSHU SEKHAR MISHRA	BOLANGIR SADAR /82 /2014	
		VS	VS	()	
102	D-CRLREV/38692/2025	STATE OF ODISHA ITISHREE DAS	BIDYALOK MOHAPATRA	SAINTALA /138 /2014	
		VS	VS	()	

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103	D-CRLREV/38702/2025	STATE OF ODISHA BANA BIHARI BETAL @ BANA BEHARI BETALA VS	PRAVASH CHANDRA JENA VS	// FATEGARH /47 /2013 ()	
104	D-FAO/51714/2025	STATE OF ODISHA MURALI CHANDA VS	KARUNAKAR DAS VS	// // ()	
105	D-MACA/51715/2025	UNION OF INDIA ASHOK KUMAR GOUDA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
106	D-MATA/51653/2025	P.BALARAM PATRA DIPAK KUMAR ROUT VS	SRINIBASH SATAPATHY VS	// // ()	
107	D-MATA/51704/2025	RENUBALA ROUT ABHISEK MITRA VS	SAPAN KUMAR LENKA VS	// // ()	
108	D-RPFAM/51682/2025	SUSMITA PANDA LINGARAJ SAMAL VS	KADAR MOHAMMAD VS	// // ()	
109	D-RSA/51716/2025	RITANJALI BISOYEE MAHESH CHANDRA SATPATHY VS	ABHISHEK DASH VS	// // ()	
110	D-RSA/51732/2025	PRANATI DEOGHARIA@SATPATHY DEBENDRA NATH PARIDA VS	BYOMAKESH TRIPATHY VS	// // ()	AOD20240000586C202500022
111	D-TRP(C)/51750/2025	SABITRI SENAPATI TAPASWINI MOHANTY VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202500308
112	D-WA/51632/2025	JAYANTA KUMAR MOHANTY STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500494
113	D-WA/51635/2025	RANJAN KUMAR DASH STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202500482
		BHOLESWAR SAHU		//	

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114	D-WA/51643/2025	STATE OF ODISHA VS DILLIP KUMAR NANDA	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000172C202500483
115	D-WA/51652/2025	STATE OF ODISHA VS PUSPALATA ROUT	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000172C202500484
116	D-WA/51664/2025	STATE OF ODISHA VS PRABIR KUMAR PANI	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000194C202500495
117	D-WA/51675/2025	STATE OF ODISHA VS BINAPANI RAJ	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202500496
118	D-WA/51678/2025	STATE OF ODISHA VS RABINDRA KUMAR MOHANTY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500497
119	D-WA/51685/2025	STATE OF ODISHA VS BHAKTABATSAL SAHU	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000172C202500486
120	D-WA/51690/2025	STATE OF ODISHA VS HAREKRUSHNA SAHOO	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000200C202500498
121	D-WA/51733/2025	STATE OF ODISHA VS NABIN KUMAR PATEL	ARABINDA TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202500499
122	D-WA/51753/2025	UNION BANK OF INDIA, MUMBAI VS NEELAMADHAV SAHU	TUNA SAHU VS	// 0 //	
123	D-WP(C)/51620/2025	CHANDRA BISWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
124	D-WP(C)/51622/2025	RANJULATA PATRA VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
125	D-WP(C)/51623/2025	PRAKASH PRADHAN	GOPINATH MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/51624/2025	BHANJA MINERALS PRIVATE LIMITED	RAJEET ROY	//	AOR20220001462C202500148
	WP(C)/35603/2025	VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/51625/2025	DINABANDHU HALWA	GOPINATH PANDA	//	AOR20250000149C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/51627/2025	PAKSHITA BISWAL	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/51628/2025	JITENDRA TRIPATHY	KAMALAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/51629/2025	BIDYADHAR BASANTARA	KAMALAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/51630/2025	TAPAN KUMAR SAMAL	KAMALAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/51631/2025	LAXMI CHANDA	KAMALAKANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/51634/2025	SARADA DEVI INSTITUTE OF MEDICAL SCIENCES, SRIKALINGAJI	SIRKANTAN SHORE RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/51637/2025	RANJIT RATH	DILIP KUMAR SAHU	//	AOR20220001727C202500127
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/51638/2025	MEENA DEVI AGRAWAL	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/51639/2025	PARSURAM BARIK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/51640/2025	STATE OF ODISHA APURBA PRATIHAR VS UNION OF INDIA	AGASTI KANUNGO VS	// // ()	
138	D-WP(C)/51641/2025	PUSPANJALI TRIPATHY VS STATE OF ODISHA	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500187
139	D-WP(C)/51642/2025	ARNAPURNA SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// // ()	
140	D-WP(C)/51644/2025	MONALISA SANDHA VS STATE OF ODISHA	SAILABALA JENA VS	// // ()	
141	D-WP(C)/51645/2025	GANGA GOUDA VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// // ()	
142	D-WP(C)/51646/2025	M/S MOHANTY PHARMACEUTICALS VS JOINT COMMISSIONER OF STATE TAX (APPEAL)	KAJAL SAHOO VS	// // ()	AOR20220001613C202500053
143	D-WP(C)/51647/2025 WP(C)/35620/2025	KEDAR KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()	
144	D-WP(C)/51649/2025	SUMAN MANDAL VS TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // ()	
145	D-WP(C)/51650/2025	SRIKANTA MANDAL VS THE TAHASILDAR CUM MUTATION OFFICER, MAHAKALPARA, TAHASIL	LAMBODAR PRADHAN VS	// // ()	
146	D-WP(C)/51651/2025	SRIMANTA KUMAR MANDAL VS THE TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA TAHASIL	LAMBODAR PRADHAN VS	// // ()	
147	D-WP(C)/51654/2025 WP(C)/35645/2025	RENUBALA SAHANI @ RENUBALA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/51655/2025	KHAGESWAR MOHANTY VS STATE OF ODISHA	RAJ KISHORE SWAIN VS	// 0 //	
149	D-WP(C)/51658/2025	NANDA KISHORE MOHANTA VS DIRECTOR OF ELEMENTARY EDUCATION, ODISHA, KHURDA	OMKAR DEVDAS VS	// 0 //	
150	D-WP(C)/51660/2025	CHANDRAMANI MOHANTA VS DIRECTOR OF ELEMENTARY EDUCATION, ODISHA BHUBANESWAR	OMKAR DEVDAS VS	// 0 //	
151	D-WP(C)/51662/2025	ANITARANI BEHERA VS DIRECTOR OF ELEMENTARY EDUCATION, ODISHA, KHURDA	OMKAR DEVDAS VS	// 0 //	
152	D-WP(C)/51663/2025	BENU DHAR DAS VS DIRECTOR OF ELEMENTARY EDUCATION, ODISHA BHUBANESWAR, BBSR	OMKAR DEVDAS VS	// 0 //	
153	D-WP(C)/51665/2025	SANJAY KUMAR PANI VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //	
154	D-WP(C)/51666/2025	KHIRABATI SAHU VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //	
155	D-WP(C)/51667/2025	SUNIL KUMAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
156	D-WP(C)/51668/2025	SK. ABDUL HALIM VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500265
157	D-WP(C)/51669/2025	R.VENKATA RAMAN PATNAIK VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
158	D-WP(C)/51670/2025	DEBA PRASAD SAMAL VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
159	D-WP(C)/51671/2025	SANJUKTA PATTANAYAK	SANGRAM JENA	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :11/12/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/51673/2025	PABITRA MOHAN TRIPATHY	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/51676/2025	BIRENDRA KUMAR TRIPATHY	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/51679/2025	KRUSHNA CHANDRA HOTA	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/51680/2025	HRUSHIKESH PRADHAN	BRAJARAJ PRUSTI	//	
		VS	VS	0	
		COLLECTOR, KEONJHAR		//	
164	D-WP(C)/51681/2025	BAISHAKHU PRADHAN	BRAJARAJ PRUSTI	//	
		VS	VS	0	
		COLLECTOR, KEONJHAR		//	
165	D-WP(C)/51683/2025	RAMJANAK MOURYA	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/51689/2025	RUDRA NAIK	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/51691/2025	ANIRUDHA NAIK	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/51693/2025	SUSHANTA JUADI	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/51694/2025	GYANANANDA SENAPATI	RAMANATH ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/51695/2025	NRUPA LAL MEHER	GEETANJALI MAJHI	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :11/12/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
171	D-WP(C)/51696/2025	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	AKSHAYA KUMAR MOHAPATRA VS	// // 0	
172	D-WP(C)/51698/2025	STATE OF ODISHA M/S STRAYLYTICS CONSULTION PVT. LTD., BBSR VS	CHITTA RANAJAN DAS VS	// // 0	
173	D-WP(C)/51699/2025	CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSE RABINDRA NATH JENA @ RABINDRA KUMAR JENAAKSHAYA KUMAR MOHAPATRA VS	VS	// // 0	
174	D-WP(C)/51700/2025	ARUN KUMAR JENA SRIKANTA DEHURY VS	SOMANATH NANDA VS	// // 0	
175	D-WP(C)/51701/2025	STATE OF ODISHA DIBENDU SEKHAR NAYAK VS	DR PATANJALI TRIPATHY VS	// // 0	
176	D-WP(C)/51702/2025	STATE OF ODISHA SAROJ JUADI VS	SANTOSH KUMAR NANDA VS	// // 0	
177	D-WP(C)/51703/2025	STATE OF ODISHA SANATAN BEHERA VS	SANJAY KUMAR DAS VS	// // 0	
178	D-WP(C)/51705/2025	STATE OF ODISHA SUSAMA MISHRA VS	MANOJ PANIGRAHI VS	// // 0	
179	D-WP(C)/51706/2025	STATE OF ODISHA SUJIT KUMAR KARMI VS	DEBASHISH KUMAR PANDA VS	// // 0	
180	D-WP(C)/51707/2025	STATE OF ODISHA SABITA KUMARI PATTNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
181	D-WP(C)/51712/2025	STATE OF ODISHA NIRANJAN NAYAK VS	BHABANI SANKAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/51713/2025	SUSHIL KUMAR PATTANAYAK VS ZONAL HEAD, UNION BANK OF INDIA, BBSR	BHABANI SANKAR MISHRA VS	// ()	
183	D-WP(C)/51717/2025	CHAITU RANA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()	
184	D-WP(C)/51718/2025	LATA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ()	AOD20240000242C202500297
185	D-WP(C)/51719/2025	SUDHANSUBALA MOHAPATRA VS STATE OF ODISHA	PRAYAS MOHANTY VS	// ()	
186	D-WP(C)/51721/2025	RAMA CHANDRA SAHU VS STATE OF ODISHA	ASIT KUMAR NAYAK VS	// ()	
187	D-WP(C)/51722/2025	ASHALATA PRADHAN VS STATE OF ODISHA	PRAYAS MOHANTY VS	// ()	
188	D-WP(C)/51723/2025	SANJUKTA DALAI VS STATE OF ODISHA	PRAYAS MOHANTY VS	// ()	
189	D-WP(C)/51725/2025	SNEHALATA NAYAL VS STATE OF ODISHA	PRAYAS MOHANTY VS	// ()	
190	D-WP(C)/51727/2025	JYOSHNAMAYEE BARIK VS STATE OF ODISHA	PRAYAS MOHANTY VS	// ()	
191	D-WP(C)/51729/2025	AMARENDRA PANDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// ()	
192	D-WP(C)/51735/2025	MD.SAMSHER VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// ()	
193	D-WP(C)/51736/2025	SUBHAKANTA RAY	SASWATI MOHAPATRA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		NEW INDIA ASSURANCE COMPANY LTD.,BBSR		//	
194	D-WP(C)/51737/2025	TAT CAPITAL HOUSING FINANCE LTD., MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		DISTRICT MAGISTRATE AND COLLECTOR, ANGUL		//	
195	D-WP(C)/51738/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		COLLECTOR AND D.M JAGATSINGHPUR		//	
196	D-WP(C)/51739/2025	KAILASH CHANDRA SAHOO	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/51740/2025	TAT CAPITAL HOUSING FINANCE LTD., MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		DISTRICT MAGISTRATE AND COLLECTOR, ANGUL		//	
198	D-WP(C)/51741/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		DISTRICT MAGISTRATE AND COLLECTOR, ANGUL		//	
199	D-WP(C)/51742/2025	SILICON TECH LAB PRIVATE LIMITED	SASWAT KUMAR ACHARYA	//	AOR20220001380C202500034
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/51743/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		COLLECTOR AND DIST.MAGISTRATE, DHENKANAL		//	
201	D-WP(C)/51744/2025	IDGHA MASJID, BALASORE	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		CHAIRMAN, ODISHA BOARD OF WAKF, OLD SECRETARIAT, CUTTACK		//	
202	D-WP(C)/51745/2025	KHANDAPADA CRICKET CLUB, KHANDAPADA, NAYAGARH	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/51746/2025	BAIKUNTHA CHARAN SWAIN	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/51747/2025	NIRUPAMA DAS	JAGAJIBAN PRADHAN	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/51748/2025	STATE OF ODISHA SABITA JENA VS PRATAP KUMAR JENA	AKSHAYA KUMAR NAYAK VS	// // ()	
206	D-WP(C)/51749/2025	SABITA KHATUA VS STATE OF ODISHA DIBYA KISHOR PUROHIT	SUSANTA SEKHAR MOHAPATRA VS SAROJ KUMAR PADHY	// // ()	
207	D-WP(C)/51751/2025	STATE OF ODISHA SAROJ RANJAN MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// // ()	
208	D-WP(C)/51752/2025	STATE OF ODISHA SHYAM SUNDAR PUTEI VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// // ()	
209	D-WP(C)/51754/2025	STATE OF ODISHA SUSHIL @ SUSIL KUMAR SAHA VS BARIPADA MUNICIPALITY, MAYURBHANJ	JAGAJIBAN PRADHAN VS	// // ()	
210	D-WP(C)/51755/2025	MALICK AJIT VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /1007 /2025 ()	AOR20220001797C202500030
211	D-ABLAPL/38603/2025	STATE OF ODISHA PINTU PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	RAMPUR (SONEPUR) /79 /2025 ()	
212	D-ABLAPL/38604/2025	STATE OF ODISHA KIRAN MUSHAPARIA @ KIRAN GOLERI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	MACHHKUND /38 /2024 ()	
213	D-ABLAPL/38605/2025	STATE OF ODISHA AJIT MALIK @ AJIT KUMAR MALIKA VS STATE OF ODISHA	BIKASH KARNA VS	GONDIA /405 /2025 ()	
214	D-ABLAPL/38610/2025	STATE OF ODISHA DIPU NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL TOWN /695 /2019 ()	
215	D-ABLAPL/38617/2025	STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/38621/2025	CHITIBABU SIRIMA VS STATE OF ODISHA	MANGU NANDY VS	PAPERMETLA P.S. /5 /2025 () //	
217	D-ABLAPL/38632/2025	TULU KUMAR PATRA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	NANDANKANAN /84 /2020 () //	
218	D-ABLAPL/38633/2025	GOUTAM TARINI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /70 /2024 () //	
219	D-ABLAPL/38636/2025	BISWARANJAN RATH VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 () //	
220	D-ABLAPL/38639/2025	MANORANJAN DAS @ KALIA @ MANOJ DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /454 /2025 () //	
221	D-ABLAPL/38643/2025	RANJIT MAHATO VS UNION OF INDIA (RAILWAY)	PITAMBAR JENA VS	/ /0 () //	
222	D-ABLAPL/38644/2025	SANKAR SAHOO @ SANKARSHAN SAHU VS STATE OF ODISHA	PITAMBAR JENA VS	CHANDABALI /443 /2025 () //	
223	D-ABLAPL/38645/2025	USHARANI BISWAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /589 /2025 () //	
224	D-ABLAPL/38647/2025	PRATAP SAHOO VS STATE OF ODISHA	PITAMBAR JENA VS	MAHILA P.S.(BBSR) /322 /2025 () //	
225	D-ABLAPL/38651/2025	RAJESH KUMAR PARIDA @ TAPAN PARIDA VS STATE OF ODISHA	SUBHRANSU SEKHAR PANDA VS	RASOL /357 /2025 () //	
226	D-ABLAPL/38652/2025	PRADIPTA KUMAR MALLICK VS STATE OF ODISHA	SUPRAVA BEHERA VS	/ /0 () //	
227	D-ABLAPL/38658/2025	SMARAJIT MOHANTY	ABIT SAHU	/ /	AOD20230001163C202500013

## ORISSA HIGH COURT

### FILING REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/38663/2025	DUSA @ DUSMANTA SAHOO	MANORANJAN DAS	KHURDA SADAR /17 /2022	AOR2022000053C202500136
		VS	VS	()	
		SATAE OF ODISHA		//	
229	D-ABLAPL/38664/2025	DOLAMANI DEEP	JAGABANDHU SAHU	//	AOR20220001487C202500111
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
230	D-ABLAPL/38665/2025	SHIBANARAYAN PATRA	JAYANTA KUMAR MAJHI	SINGLA /282 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/38667/2025	BIKRAM KESHARI PANDA	BIJAYA KUMAR PARIDA 2	FATEGARH /364 /2025	AOD20220001998C202500072
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/38669/2025	SIBASISH PRASAD MISHRA @ CHANDAN	AMITAV TRIPATHY	ITAMATI /427 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/38672/2025	HARISH PAHARIA	PRASANTA KUMAR ROUSTRAY	//	AOD20240000391C202500100
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/38673/2025	HIRAMANI HARIJAN	ANIRUDHA DAS	KOSAGUMUDA /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/38675/2025	SRIKANTA PATRA @ SRIKANTA KUMAR PATRA	AMLAN SHAKTI PAUL	JANKIA P.S. /298 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/38682/2025	BISWAJIT SAHOO	SMRUTI RANJAN ROUT	MANCHESWAR P.S. /326 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/38683/2025	CHANDRA SEKHAR SAHOO @ BALIA	MRUGANKA MAULI PATNAIK	PURI TOWN /551 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/38684/2025	AJAY KUMAR MALLIK	BIBEKANANDA MAHAPATRA	JAJPUR ROAD /671 /2025	
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :11/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/38685/2025	STATE OF ODISHA ASHOK KUMAR BEHERA VS	RAMAKANTA PRADHAN VS	// BALIAPANDA /89 /2025 ()	
240	D-ABLAPL/38689/2025	STATE OF ODISHA CHANDRAKANTA PARIDA @ CHANDAN PARIDA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /437 /2025 ()	
241	D-ABLAPL/38691/2025	STATE OF ODISHA TURANGI HIKAKA VS	BISWAJIT RANJAN TRIPATHY VS	// / /0 ()	
242	D-ABLAPL/38695/2025	STATE OF ODISHA CHANDRAKANTA BEHERA VS	SANJAY KUMAR DASH VS	// GOPALPUR /196 /2025 ()	
243	D-ABLAPL/38696/2025	STATE OF ODISHA SURESH @ TITU PRADHAN VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /138 /2025 ()	
244	D-ABLAPL/38698/2025	STATE OF ODISHA BABITA BISWAL VS	AMLAN SHAKTI PAUL VS	// RANPUR /362 /2025 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :11/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/10995/2001 OJC/10995/2001	RAMAKANTA MUKHI MP	M/S.D.P.DHAL	14/2025
2	D-ITA/50064/2025 ITA/ /	DCIT CENTRAL CIRCLE 1,BHUBANESWAR MP	SUBASH CHANDRA MOHANTY,S.C	30/2025
3	D-ADMLS/51079/2025 ADMLS/7/2025	BAO VIET INSURANCE CORPORATION MP	SOUMYA JYOTI BISWAL	37/2025
4	D-CRLLP/38656/2025 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	84/2025
5	D-CRP/15358/2025 CRP/22/2025	UPENDRA SHA @ UPENDRA SA MP	DHANANJAYA MUND	101/2025
6	D-JCRLA/18768/2025 JCRLA/117/2025	SARA NAYAK MP	ADV.	423/2025
7	D-TRP(C)/51750/2025 TRP(C)/ /	TAPASWINI MOHANTY MP	KULDEEP MOHANTY	477/2025
8	D-RVWPET/12/2022 RVWPET/12/2022	KUNJA BIHARI PAL MP	RAMAKANT MOHANTY	498/2025
9	D-CONTC/10112/2023 CONTC/10112/2023	BHABANI SANKAR TRIPATHY MP	B.S.TRIPATHY(1), ATUL TRIPATHY, A.SAHOO	518/2025
10	D-CONTC/26854/2025 CONTC/3172/2025	M SATYANARAYAN PATRA MP		519/2025
11	D-CONTC/6101/2023 CONTC/6101/2023	RASHMITA DEY MP	BIRAJA PRASANNA DAS	520/2025
12	D-CMAPL/51728/2025 CMAPL/ /	MIHIR SENAPATI@NAYAK MP	MANAS RANJAN SATPATHY	592/2025
13	D-RPFAM/45024/2025 RPFAM/ /	LT. COL SUSHEEL KUMAR MAHAPATRO MP	RAMDAS ACHARY	607/2025
14	D-RPFAM/51682/2025 RPFAM/ /	LINGARAJ SAMAL MP	KADAR MOHAMMAD	608/2025
15	D-RPFAM/51682/2025 RPFAM/ /	LINGARAJ SAMAL MP	KADAR MOHAMMAD	609/2025
16	D-RPFAM/27421/2025 RPFAM/189/2025	NILAKANTHA MEHER MP	BISWAJIT RANJAN TRIPATHY	610/2025
17	D-MATA/51653/2025 MATA/ /	DIPAK KUMAR ROUT MP	SRINIBASH SATAPATHY	709/2025
18	D-MATA/7382/2024 MATA/71/2024	SANGHAMITRA PATTNAIK @ PAIKARAY MP	GOURI KUMAR RATH	710/2025
19	D-MATA/7382/2024 MATA/71/2024	SANGHAMITRA PATTNAIK @ PAIKARAY MP	GOURI KUMAR RATH	711/2025
20	D-MATA/7382/2024 MATA/71/2024	SANGHAMITRA PATTNAIK @ PAIKARAY MP	GOURI KUMAR RATH	712/2025
21	D-MATA/51704/2025 MATA/ /	ABHISEK MITRA MP	SAPAN KUMAR LENKA	713/2025
22	D-MATA/51704/2025 MATA/ /	ABHISEK MITRA MP	SAPAN KUMAR LENKA	714/2025
23	D-MATA/12362/2025 MATA/132/2025	BIBHUTI BHUSAN MISHRA MP	MITALEE JESTHI	715/2025
24	D-FAO/471/2017 FAO/471/2017	SUSANTA KU.NANDA MP	M/S.GAUTAM MISRA M/S. PRANAB KU. PASAYAT M.BEHERA	1085/2025
25	D-FAO/24443/2025 FAO/281/2025	MINATI NAYAK MP		1086/2025
26	D-BLAPL/36871/2025	DEEPAK DORA	NIRANJAN PANDA	

	BLAPL/13137/2025	MP		1155/2025
27	D-BLAPL/34885/2025	KARNAT KESHARI DAS	DEBASNAN DAS	
	BLAPL/11951/2025	MP		1156/2025
28	D-BLAPL/39088/2024	RAJESH KUMAR MOHANTY	SK. ZAFARULLA	
	BLAPL/13096/2024	MP		1157/2025
29	D-BLAPL/34627/2025	LUTA NAYAK	LAXMIDHAR DASH	
	BLAPL/11974/2025	MP		1158/2025
30	D-BLAPL/36960/2025	PRAMOD KAR	DEBASISH SAMAL	
	BLAPL/ /	MP		1159/2025
31	D-BLAPL/34225/2025	KANHA SAMAL	SMRUTI RANJAN ROUT	
	BLAPL/12130/2025	MP		1160/2025
32	D-BLAPL/34659/2025	IMRAN KHAN @ RINKU	MAHENDRA KUMAR MOHAPATRA	
	BLAPL/12333/2025	MP		1161/2025
33	D-BLAPL/36862/2025	RAMA KOPE	MANGU NANDY	
	BLAPL/12611/2025	MP		1162/2025
34	D-CRLREV/27888/2025	BISWAJIT MUDULI@MANIA@BISWAJIT MUDULI	RUJANI KANTA PATTANAIK	
	CRLREV/708/2025	MP		1556/2025
35	D-CRLREV/36545/2025	SINDHU NAVIN	ASWINI KUMAR DASH	
	CRLREV/1038/2025	MP		1557/2025
36	D-CRLREV/38611/2025	BUDURAM PUTEI	HIMANSHU SEKHAR MISHRA	
	CRLREV/ /	MP		1558/2025
37	D-CRLREV/252/2009	ASHOK KU.MOHANTY	M/S.G.K.MISHRA	
	CRLREV/252/2009	MP		1559/2025
38	D-CRLREV/253/2009	ASHOK KU.MOHANTY	M/S.G.K.MISHRA	
	CRLREV/253/2009	MP		1560/2025
39	D-CRLREV/38378/2025	BRAJA KISHORE BEHERA	ACHYUTANANDA PATTANAIK	
	CRLREV/ /	MP		1561/2025
40	D-CRLREV/36931/2025	DIPTI RANJAN SWAIN	TRILOCHAN PANIGRAHI	
	CRLREV/ /	MP		1562/2025
41	D-CRLREV/37625/2025	SRIDHARA DEHURY	RAKESH BEHERA	
	CRLREV/1040/2025	MP		1563/2025
42	D-CRLREV/38702/2025	BANA BIHARI BETAL @ BANA BEHARI BEHERA	PRANWASH CHANDRA JENA	
	CRLREV/ /	MP		1564/2025
43	D-CRLREV/38702/2025	BANA BIHARI BETAL @ BANA BEHARI BEHERA	PRANWASH CHANDRA JENA	
	CRLREV/ /	MP		1565/2025
44	D-RSA/51716/2025	MAHESH CHANDRA SATPATHY	ABHISHEK DASH	
	RSA/ /	MP		1712/2025
45	D-RSA/51732/2025	DEBENDRA NATH PARIDA	BYOMAKESH TRIPATHY	
	RSA/ /	MP		1713/2025
46	D-CMP/51626/2025	UNION OF INDIA	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL)	
	CMP/ /	MP		2080/2025
47	D-CMP/51633/2025	SASHIDHAR BEHERA	ABHISHEK DASH	
	CMP/2005/2025	MP		2081/2025
48	D-CMP/9710/2025	PRADIPTA SINGH	NITYANANDA BEHURIA	
	CMP/481/2025	MP		2082/2025
49	D-CMP/35332/2025	MANOJ KUMAR BHUYAN	RAGHUNATH DASMOHAPATRA	
	CMP/1389/2025	MP		2083/2025
50	D-CMP/51656/2025	PARBATI SATPATHY	SATYA RANJAN MOHAPATRA	
	CMP/ /	MP		2084/2025
51	D-CMP/51692/2025	RAJENDRA @ RAJAKISHORE NAYAK	HIMANSHU SEKHAR PANDA	
	CMP/ /	MP		2085/2025
52	D-CMP/51692/2025	RAJENDRA @ RAJAKISHORE NAYAK	HIMANSHU SEKHAR PANDA	
	CMP/ /	MP		2086/2025
53	D-CMP/51730/2025	DIVYA AICH @ DIVYA ARCHANA AICH	AMIT PRASAD BOSE	
	CMP/2007/2025	MP		2087/2025
54	D-CMP/51734/2025	SUJIT BOSE @ SUJIT BASU	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		2088/2025
55	D-ABLAPL/15267/2025	DEBABRATA BARAI		
	ABLAPL/6046/2025	MP		2207/2025
56	D-ABLAPL/21831/2025	KANCHAN KEDIA		
	ABLAPL/8706/2025	MP		2208/2025
57	D-ABLAPL/20871/2025	KISHORE KUMAR MOHAPATRA		
	ABLAPL/8399/2025	MP		2209/2025

58	D-ABLAPL/33555/2025 ABLAPL/12935/2025	BINOD BHUTIA MP	SUNIL KUMAR PANDA	2210/2025
59	D-ABLAPL/24445/2025 ABLAPL/9566/2025	ZIAUS SAJEDEEN MP		2211/2025
60	D-ABLAPL/35782/2025 ABLAPL/13608/2025	PUSPANJALI DAS MP	SATYANARAYAN MISHRA	2212/2025
61	D-MACA/45692/2025 MACA/ /	M/S. ORIENTAL INSURANCE COMPANY LTD. MP	TRIKUPRASKD DUTTA	2816/2025
62	D-MACA/250/2022 MACA/250/2022	PARSURAM ROUT MP		2817/2025
63	D-MACA/43871/2025 MACA/1192/2025	RUPESH KUMAR AGARWAL MP	SANJIT MISHRA	2818/2025
64	D-MACA/51715/2025 MACA/ /	ASHOK KUMAR GOUDA MP	SUBHRANSU BHUSAN MOHANTY	2819/2025
65	D-MACA/51715/2025 MACA/ /	ASHOK KUMAR GOUDA MP	SUBHRANSU BHUSAN MOHANTY	2820/2025
66	D-CRLA/4324/2024 CRLA/117/2024	SANKAR BEHERA MP	DEBASIS MISHRA	3432/2025
67	D-CRLA/1475/2025 CRLA/102/2025	GOBINDA JENA MP	DIBYARANJAN BEHERA	3433/2025
68	D-CRLA/33140/2025 CRLA/1399/2025	AJU @ ANJAN KUMAR PRADHAN @ ANJAN PRADHAN MP	SAPRIADHANARAYAN SAHOO	3434/2025
69	D-CRLA/38628/2025 CRLA/ /	KARTIKA TAMULIA @ KARTIK TAMULIA MP	PARTHA SARATHI DAS	3435/2025
70	D-CRLA/38628/2025 CRLA/ /	KARTIKA TAMULIA @ KARTIK TAMULIA MP	PARTHA SARATHI DAS	3436/2025
71	D-CRLA/38628/2025 CRLA/ /	KARTIKA TAMULIA @ KARTIK TAMULIA MP	PARTHA SARATHI DAS	3437/2025
72	D-CRLA/38649/2025 CRLA/ /	BIJAY NAYAK MP	SURESH KUMAR PANDA	3438/2025
73	D-CRLA/38649/2025 CRLA/ /	BIJAY NAYAK MP	SURESH KUMAR PANDA	3439/2025
74	D-CRLA/38649/2025 CRLA/ /	BIJAY NAYAK MP	SURESH KUMAR PANDA	3440/2025
75	D-CRLA/12364/2024 CRLA/405/2024	SANTOSH DALEI MP	HIMANSHU SEKHAR MISHRA	3441/2025
76	D-CRLA/35958/2025 CRLA/1343/2025	RAGHUNATH MALLICK MP	MANAS KUMAR CHAND	3442/2025
77	D-CRLA/36502/2024 CRLA/1341/2024	SUKANTA BARIK MP	DEBASNAN DAS	3443/2025
78	D-CRLA/36502/2024 CRLA/1341/2024	SUKANTA BARIK MP	DEBASNAN DAS	3444/2025
79	D-CRLA/36507/2024 CRLA/1342/2024	JAIRAM BARIK MP	DEBASNAN DAS	3445/2025
80	D-CRLA/36507/2024 CRLA/1342/2024	JAIRAM BARIK MP	DEBASNAN DAS	3446/2025
81	D-CRLA/526/2017 CRLA/526/2017	JOGENDRA NAIK@JOGINDRA NAIK MP	M/S.PRAHALLADA SAHU MR.SATYABRATA PRADHAN, M/S. R.K.DAS	3447/2025
82	D-CRLA/38694/2025 CRLA/ /	GOURAHARI PATRA MP	ANJAN KUMAR BISWAL	3448/2025
83	D-CRLA/38694/2025 CRLA/ /	GOURAHARI PATRA MP	ANJAN KUMAR BISWAL	3449/2025
84	D-CRLMC/36882/2025 CRLMC/5202/2025	DURYODHAN MOHANTY MP	LAXMINARAYAN RAYATSINGH	3771/2025
85	D-CRLMC/38614/2025 CRLMC/ /	RANJAN ROUT MP	PRAKASH CHANDRA DASH	3772/2025
86	D-CRLMC/38641/2025 CRLMC/ /	JAYASHREE MOHANTY MP	BIJAYANANDA DASH	3773/2025
87	D-CRLMC/33466/2025 CRLMC/4615/2025	SANJAYA KUMAR BHATTA @ TULIA MP		3774/2025
88	D-CRLMC/34273/2024 CRLMC/4685/2024	MOHAN KUMAR SWAIN MP	AJAYA KUMAR JENA	3775/2025
89	D-CRLMC/2604/2025	RAM IQBAL SINGH	BIJOY SWAROOP NANDA	

	CRLMC/417/2025	MP		3776/2025
90	D-CRLMC/35793/2025	GITANJALI SAMAL		
	CRLMC/4945/2025	MP		3777/2025
91	D-CRLMC/38690/2025	BABULI CHARAN SAHOO	BIBEKANANDA MAHAPATRA	
	CRLMC/ /	MP		3778/2025
92	D-CRLMC/38709/2025	BIBEKANANDA BAL	SIDHARTH SHANKAR PADHY	
	CRLMC/ /	MP		3779/2025
93	D-WA/51632/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4784/2025
94	D-WA/51632/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4785/2025
95	D-WA/51635/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4786/2025
96	D-WA/51635/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4787/2025
97	D-WA/51643/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4788/2025
98	D-WA/51643/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4789/2025
99	D-WA/51652/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4790/2025
100	D-WA/51652/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4791/2025
101	D-WA/51664/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4792/2025
102	D-WA/51664/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4793/2025
103	D-WA/51675/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4794/2025
104	D-WA/51675/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4795/2025
105	D-WA/51678/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4796/2025
106	D-WA/51678/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4797/2025
107	D-WA/51685/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4798/2025
108	D-WA/51685/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4799/2025
109	D-WA/51690/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4800/2025
110	D-WA/51690/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4801/2025
111	D-WA/51733/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		4802/2025
112	D-WA/51733/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		4803/2025
113	D-WP(C)/51526/2025	M/S SUNIL KUMAR AGRAWAL LLP, RAIPUR	ARABODHA CHANDRA NAYAK	
	WP(C)/35596/2025	MP		22325/2025
114	D-WP(C)/35762/2025	BABAJI CHARAN SAHU	SAILABALA JENA	
	WP(C)/24893/2025	MP		22326/2025
115	D-WP(C)/51588/2025	M/S KUBER MOHAN DAS	KAJAL SAHOO	
	WP(C)/ /	MP		22327/2025
116	D-WP(C)/49343/2025	TARA @ TARAMANI PARHI		
	WP(C)/34353/2025	MP		22328/2025
117	D-WP(C)/51622/2025	RANJULATA PATRA	SRIKANTA KU. NATH	
	WP(C)/ /	MP		22329/2025
118	D-WP(C)/19251/2024	INDIRAGANDHI CO-HOUSING COLONY, KSRIDHARA MISHRA		
	WP(C)/10877/2024	MP		22330/2025
119	D-WP(C)/44083/2025	RAKESH KUMAR PRUSTY	JATINDRA KUMAR MOHAPATRA	
	WP(C)/31498/2025	MP		22331/2025
120	D-WP(C)/14211/2025	UNION OF INDIA	AMITAV DAS	
	WP(C)/10640/2025	MP		22332/2025

121	D-WP(C)/50116/2025 WP(C)/35397/2025	URBASI BEHERA @ DALAI MP	DAYANIDHI MISHRA	22333/2025
122	D-WP(C)/51624/2025 WP(C)/35603/2025	BHANJA MINERALS PRIVATE LIMITED MP	RAJEET ROY	22334/2025
123	D-WP(C)/13222/2003 WP(C)/13222/2003	MAHEJABEEN MP	M/S.SRINIVAS PATNAIK,T.P.PAUL,N.C.ROUTM/S.S.UDGATA	22335/2025
124	D-WP(C)/49480/2025 WP(C)/34486/2025	PRAMOD KUMAR MISHRA MP		22336/2025
125	D-WP(C)/51639/2025 WP(C)/ /	PARSURAM BARIK MP	SUKANTA KUMAR NAYAK (2)	22337/2025
126	D-WP(C)/35626/2022 WP(C)/35626/2022	MANASMITA MAHARANA MP		22338/2025
127	D-WP(C)/16853/2025 WP(C)/17044/2025	JYOTIRMAYEE DASH MP		22339/2025
128	D-WP(C)/51646/2025 WP(C)/ /	M/S MOHANTY PHARMACEUTICALS MP	KAJAL SAHOO	22340/2025
129	D-WP(C)/51647/2025 WP(C)/35620/2025	KEDAR KUMAR BEHERA MP	GYANA RANJAN SETHI	22341/2025
130	D-WP(C)/48095/2025 WP(C)/ /	NARESH SIAL MP	TUKUNA KUMAR MISHRA	22342/2025
131	D-WP(C)/51654/2025 WP(C)/35645/2025	RENUBALA SAHANI @ RENUBALA BEHERA MP	RESHMA BEHERA	22343/2025
132	D-WP(C)/51655/2025 WP(C)/ /	KHAGESWAR MOHANTY MP	RAJ KISHORE SWAIN	22344/2025
133	D-WP(C)/41582/2025 WP(C)/29268/2025	DEBABRATA KAR MP		22345/2025
134	D-WP(C)/41590/2025 WP(C)/29276/2025	MOTILAL MOHANTA MP		22346/2025
135	D-WP(C)/51665/2025 WP(C)/ /	SANJAY KUMAR PANI MP	SUDHASHREE PASAYAT	22347/2025
136	D-WP(C)/47638/2025 WP(C)/33272/2025	JAY PRAKASH SETHY MP	SATYAJIT MOHAPATRA (2)	22348/2025
137	D-WP(C)/51667/2025 WP(C)/ /	SUNIL KUMAR BISWAL MP	KUNAL KUMAR SWAIN	22349/2025
138	D-WP(C)/51666/2025 WP(C)/ /	KHIRABATI SAHU MP	SURESH KUMAR PANDA	22350/2025
139	D-WP(C)/51670/2025 WP(C)/ /	DEBA PRASAD SAMAL MP	NRUSINGH CH. ROUT	22351/2025
140	D-WP(C)/51668/2025 WP(C)/ /	SK. ABDUL HALIM MP	MANAS PATI	22352/2025
141	D-WP(C)/15351/2025 WP(C)/12287/2025	JYOTSNA RANI MALLICK MP		22353/2025
142	D-WP(C)/50168/2025 WP(C)/35364/2025	D RABINDRA KUMAR ACHARI MP	SANJAY KUMAR BEHERA	22354/2025
143	D-WP(C)/36655/2025 WP(C)/27564/2025	DEBPRASAD JENA MP		22355/2025
144	D-WP(C)/51689/2025 WP(C)/ /	RUDRA NAIK MP	SANTOSH KUMAR NANDA	22356/2025
145	D-WP(C)/36652/2025 WP(C)/27583/2025	DEBPRASAD JENA MP		22357/2025
146	D-WP(C)/18849/2025 WP(C)/14971/2025	LAXMIDHAR @ LAXMAN SAHOO MP	TRILOCHAN PANIGRAHI	22358/2025
147	D-WP(C)/51691/2025 WP(C)/ /	ANIRUDHA NAIK MP	SANTOSH KUMAR NANDA	22359/2025
148	D-WP(C)/51693/2025 WP(C)/ /	SUSHANTA JUADI MP	SANTOSH KUMAR NANDA	22360/2025
149	D-WP(C)/51696/2025 WP(C)/ /	PRAFULLA KUMAR PANDA MP	AKSHAYA KUMAR MOHAPATRA	22361/2025
150	D-WP(C)/51698/2025 WP(C)/ /	M/S STRAYLYTICS CONSULTION PVT. LTD. MP	CHIBBER RANAJAN DAS	22362/2025
151	D-WP(C)/51699/2025 WP(C)/ /	RABINDRA NATH JENA @ RABINDRA KUMAR MP	AKSHAYA KUMAR MOHAPATRA	22363/2025
152	D-WP(C)/51700/2025	SRIKANTA DEHURY	SOMANATH NANDA	

	WP(C)/ /	MP		22364/2025
153	D-WP(C)/51701/2025	DIBENDU SEKHAR NAYAK	DR PATANJALI TRIPATHY	
	WP(C)/ /	MP		22365/2025
154	D-WP(C)/22752/2019	BISHNUPRIYA BEHERA		
	WP(C)/22752/2019	MP		22366/2025
155	D-WP(C)/51702/2025	SAROJ JUADI	SANTOSH KUMAR NANDA	
	WP(C)/ /	MP		22367/2025
156	D-WP(C)/51703/2025	SANATAN BEHERA	SANJAY KUMAR DAS	
	WP(C)/ /	MP		22368/2025
157	D-WP(C)/16397/2025	UMESH KUMAR MOHANTY	DR. JITENDRA KUMAR LENKA	
	WP(C)/12110/2025	MP		22369/2025
158	D-WP(C)/51706/2025	SUJIT KUMAR KARMI	DEBASHISH KUMAR PANDA	
	WP(C)/ /	MP		22370/2025
159	D-WP(C)/51713/2025	SUSHIL KUMAR PATTANAYAK	BHABANI SANKAR MISHRA	
	WP(C)/ /	MP		22371/2025
160	D-WP(C)/28425/2025	SUBASH CHANDRA PRADHAN	PRAVASH CHANDRA JENA	
	WP(C)/20200/2025	MP		22372/2025
161	D-WP(C)/39949/2025	SUDARSAN JENA	MANAS KUMAR CHAND	
	WP(C)/28894/2025	MP		22373/2025
162	D-WP(C)/51742/2025	SILICON TECH LAB PRIVATE LIMITED	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		22374/2025
163	D-WP(C)/51745/2025	KHANDAPADA CRICKET CLUB, KHANDAPADA	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		22375/2025
164	D-WP(C)/51751/2025	DIBYA KISHOR PUROHIT	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		22376/2025
165	D-WP(C)/51749/2025	SABITA KHATUA	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/ /	MP		22377/2025
166	D-WP(C)/51755/2025	SUSHIL @ SUSIL KUMAR SAHA	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		22378/2025